Name of the Corporate Debtor: SIDHARTHA BUILDHOME PRIVATE LIMITED; Date of Commencement of CIRP: 04-03-2021; List of Creditors as on: 03-07-2021; Name of IP: Mr. Devendra Singh; Process Number: 1; Last 5 digitof registration number: 10001

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	722	8163897240	722	6758672458	78.07	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	1738102374	2	1738102374	20.08	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	1.06	0	0	0	NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	18	7060727	18	6145234	0.07	0	0	0	Annexure 6
7	Operational creditors (Government Dues)							0		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	18	118352468	16	58502087	0.68	0	0	46826476	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	5	97891671	5	95243187	1.10	0	0	0	Annexure 9
Total		765	10125304480	763	8656665340	100.00	0	0	46826476	